



\$~45 to 51

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + <u>W.P.(CRL) 645/2020 and CRL.M.A. 4922/2020, 10260/2020 & 20062/2021</u>

VINOD KUMAR DANDONA

..... Petitioner

Through:

Mr. Arshdeep Singh Khurana &

Ms. Tannvi Sharma, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ORS..... Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Sanjay Kapur, Mr. Surya Prakash & Ms. Isha Virmani, Advocates for

Respondent/SBI.

+ W.P.(CRL) 1007/2020 and CRL.M.A. 8677/2020 & 20059/2021

SH JAGDISH PRAKASH

..... Petitioner

Through: Ms. Neeha Nagpal, Mr. Arshdeep

Singh Khurana, Mr. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Tannavi Sharma & Ms. Aditi Shrivastava,

Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ORS..... Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Sanjay Kapur, Mr. Surya Prakash & Ms. Isha Virmani, Advocates for

Respondent/SBI.

+ <u>W.P.(CRL) 1008/2020 and CRL.M.A. 8681/2020, 20060/2021, 7127/2022, 8176/2022 & 8177/2022</u>

W.P.(CRL) 645/2020 & connected matters

Page 1 of 4





SHANTANU PRAKASH Petitioner

Through: Mr. Amit Sibal, Senior Advocate with

Ms. Neeha Nagpal, Mr. Arshdeep Singh Khurana, Mr. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Tannavi Sharma & Ms. Aditi Shrivastava,

Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ORS...... Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Sanjay Kapur, Mr. Surya Prakash & Ms. Isha Virmani, Advocates for

Respondent/SBI.

+ W.P.(CRL) 1156/2020 and CRL.M.A. 4904/2021

EDU SMART SERVICES PRIVATE LIMITED Petitioner

Through: Ms. Gitika Sharma, Advocate.

versus

CENTRAL BUREAU OF INVESTIGATION

& ANR Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Sanjay Kapur, Mr. Surya Prakash & Ms. Isha Virmani, Advocates for

Respondent/SBI.

+ W.P.(CRL) 1845/2021 and CRL.M.A. 15279/2021 & 15280/2021

SHANTANU PRAKASH Petitioner

Through: Ms. Neeha Nagpal, Mr. Malak Bhatt,

W.P.(CRL) 645/2020 & connected matters

Page 2 of 4





Mr. Vishvendra Tomar & Ms. Aditi Shrivastava, Advocates.

versus

DIRECTORATE OF ENFORCEMENT & ANR. Respondent

Through: Mr. Anupam S. Sharrma, Special

Counsel for ED.

+ <u>W.P.(CRL) 1903/2021 and CRL.M.A. 15665/2021, 10484/2023 & 10485/2023</u>

SHANTANU PRAKASH

..... Petitioner

Through: Mr. Dayan Krishnan, Senior

Advocate with Ms. Neeha Nagpal, Mr. Arshdeep Singh Khurana, Mr. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Tannavi Sharma & Ms. Aditi

Shrivastava, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION

& ANR Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Sanjay Kapur, Mr. Surya Prakash & Ms. Isha Virmani, Advocates for

Respondent/SBI.

+ W.P.(CRL) 1047/2022 and CRL.M.A. 8753/2022 & 8755/2022

SHANTANU PRAKASH Petitioner

Through: Mr. Amit Sibal, Senior Advocate with

Ms. Neeha Nagpal, Mr. Arshdeep

W.P.(CRL) 645/2020 & connected matters

Page 3 of 4





Singh Khurana, Mr. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Tannavi Sharma & Ms. Aditi Shrivastava, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION

& ANR. Respondent

Through: Mr. Anupam S. Sharrma, SPP and

Mr.Prakarsh Airan, Advocate with

Inspector Chandradeep, for CBI.

Mr. Syed Arsalan, Mr. Prateek Khaitan, Mr. Chatanya Sharma & Mr.Shitij Chakravarty, Advocates for Respondent No. 2 i.e Jammu and

Kashmir Bank.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

> ORDER 14.02.2024

%

List for further hearing on 22.02.2024.

Interim order to continue, till the next date of hearing.

JYOTI SINGH, J

FEBRUARY 14, 2024

ns

W.P.(CRL) 645/2020 & connected matters

Page 4 of 4